GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3897 TO BE ANSWERED ON 09.08.2017

RECRUITMENT OF DISABLED PEOPLE

3897. SHRI RAHUL SHEWALE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of Persons with Disabilities appointed in the Railways during each of the last three years and the current year, zone-wise;
- (b) whether the cases of violation of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 in the Railways have come to the notice of the Government during the said period and if so, the details thereof, zone-wise;
- (c) whether the Railways have implemented the Supreme Court's order for extending three per cent reservation to Persons with Disabilities and if so, the details thereof, zone-wise; and
- (d) the other steps taken by the Government to ensure adequate representation of Persons with Disabilities in Railways?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d) : A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3897 BY SHRI RAHUL SHEWALE TO BE ANSWERED IN LOK SABHA ON 09.08.2017 REGARDING RECRUITMENT OF DISABLED PEOPLE

(a) The number of persons with disabilities appointed in the Railways during the last three years and current year, zone-wise, is as under:

Zonal Railway	2014-15	2015-16	2016-17	2017-18
Central	52	78	226	3
Eastern	43	103	82	0
Northern	141	117	117	0
North Eastern	18	12	5	0
Northeast Frontier	62	36	31	0
Southern	160	357	105	0
South Central	101	66	41	0
South Eastern	91	19	88	7
Western	377	190	217	18
East Central	100	131	43	18
East Coast	84	91	58	10
North Central	34	86	172	6
North Western	54	21	30	1
South East Central	26	38	27	10
South Western	36	32	22	16
West Central	54	89	56	1
Total	1433	1466	1320	90

(b): No, Madam.

(c): Yes, Madam. As mandated by Persons with Disabilities Act, 1995, reservation to the extent of 3% to Persons with Disabilities are provided in open market recruitment.

(d): Whenever recruitment from open market is conducted, 3% of the vacancies notified are reserved for persons with disabilities. Further, age relaxation and exemption of examination fee and wherever provided in rule they are also recruited on relaxed standard.